

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 107 OF 2018

Dated : 28th February, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. S D Bansal Iron and Steel Private Limited : ... Appellant (s)
& Ors.

Versus

Madhya Pradesh Electricity Regulatory : ... Respondent (s)
Commission & Ors.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent (s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey for R-1
Mr. G. Umopathy
Mr. Aditya Singh
Ms. Vaishnavi V for R-2 to R-5

ORDER

The learned counsel appearing for Respondent Nos. 1 and 2 to 5 pray for one week's time to file their respective written submission in this case.

Submissions of the learned counsel appearing for Respondent Nos. 1 and 2 to 5, as stated supra, are placed on record.

The counsel for the Respondent Nos. 1 and 2 to 5 are permitted to file their respective written submission in this case on or before 08.03.2019, after duly serving copy to the counsel for the Appellant.

List the matter for hearing on **14.03.2019**, as agreed by the learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member